

DR. K. L. SHRIMALI: As far as I am aware, there was perfect sanitation there. If the hon. Member has any doubt in his mind, he may draw my attention to it and I will look into that.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if it is a fact that this year during the Youth Festival on the 5th or 6th November, some goonda youths got into the ladies' camp and started vulgar talk and the police was called and one goonda was handed over to them?

DR. K. L. SHRIMALI: I was not in Delhi at that time and I do not know about that.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if it is a fact that this time so many people from Delhi got in without tickets with the connivance of the police and tried to make disturbance in the camp?

DR. K. L. SHRIMALI: It has come to my notice that, unfortunately, some fake passes were introduced and some people without passes did enter.

DR. RAGHUBIR SINH: Was any enquiry being made into that?

(No reply)

SHRI V. K. DHAGE: May I know whether the Government contemplates adding the item of sports to that of music, dance, drama, etc.?

DR. K. L. SHRIMALI: No, Sir. We considered that matter and it was not considered feasible because already the students had to stay here for a week and it would not be possible to keep them longer than a week in Delhi.

DR. RAGHUBIR SINH: May I know what steps the Ministry is taking regarding making enquiries about this fake passes business?

DR. K. L. SHRIMALI: The only action that the Ministry can take is to hand over those people to the police. But no action has been taken

so far. It is very difficult to take action. It was only at a later stage that it was discovered that certain fake passes were introduced.

DR. RAGHUBIR SINH: Who introduced them? Who gave these fake passes?

DR. K. L. SHRIMALI: It is difficult to know. Somebody comes with a certain fake pass and it is difficult to know, and we knew about this only after the function was over.

DR. D. H. VARIAVA: Is the whole expenditure borne by the Central Government or the State Governments also paid some part of it?

DR. K. L. SHRIMALI: No, Sir, the whole expenditure is borne by the Central Government.

#### BENEFIT DERIVED BY INDIA UNDER THE U.S.P.L. 480 PROGRAMME

\*87. SHRI S. C. DEB: Will the Minister of FINANCE be pleased to state the benefit so far actually derived by India under the agreement entered into between the Governments of India and the United States of America on the 29th August, 1956 under the United States Public Law 480?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): The agreement has enabled India to obtain wheat, rice, cotton, tobacco and dairy products worth Rs. 109 crores from U.S.A. in rupees upto the 31st October, 1957. The purchase has meant considerable saving in foreign exchange and has resulted in making increased quantities of foodgrains available for domestic consumption and for building up reserve stocks.

SHRI S. C. DEB: May I know, Sir, what quantity of different commodities has already been received by our Government?

SHRI B. R. BHAGAT: I gave this figure—quantity worth Rs. 109 crores has already been received up to 31st October, 1957.

SHRI S. C. DEB: I want the values of different commodities that have arrived in India.

SHRI B. R. BHAGAT: I could not follow the question, Sir.

MR. CHAIRMAN: 'The different commodities that arrived in India with their respective values.' That is what he wants.

SHRI B. R. BHAGAT: The break-up is:

Wheat: 25.31 lakh metric tons.

Rice: 1.97 lakh metric tons.

Cotton: 1.31 lakh bales of 480 lbs. each, etc., etc.

SHRI S. C. DEB: May I know, according to the Agreement, whether the transactions are made through Government level and also through private agencies?

SHRI B. R. BHAGAT: According to Agreement, what transactions?

SHRI S. C. DEB: The transactions in getting these commodities from the United States of America; how the transactions are made and whether the Government comes into the picture or whether the private agency also comes into the picture.

SHRI B. R. BHAGAT: It is on Government-to-Government account, Sir.

DR. J. H. VARIAVA: What is the gross value of this Agreement and how much did we import? Rs. 109 crores have already been spent. What is the final figure of this Agreement?

SHRI B. R. BHAGAT: The total expectation under this Agreement P.L. 480 is 360 million dollars worth of commodities.

MR. CHAIRMAN: Question hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### CONSTRUCTION OF THE THREE STEEL PLANTS

\*62. SHRI AMOLAKH CHAND: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) the progress so far made in the construction work of the steel plants at Bhilai, Durgapur and Rourkella; and

(b) the period by which the construction of the three plants will be completed?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

(a) and (b). A statement is placed on the Table of the House [See Appendix XIX, Annexure No. 8.]

### GRANTS GIVEN TO SPORTS FEDERATIONS

\*63. SHRI AMOLAKH CHAND: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) the grants or aid given by the All India Council of Sports to various all India sports federations in the years 1956-57 and 1957-58 for their activities within or out of India; and

(b) whether these federations submit to Government any details of expenditure of the grants received by them?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) The All India Council of Sports does not give grants or aid to National Sports Organizations as it is purely an advisory body constituted for the purpose of advising the Government of India on the development of Games and Sports. A statement showing the financial assistance given to Sports Organizations after taking into account the recommendations of the Standing Committee of the Council is placed on the Table of the House.

(b) Yes, Sir.